

Investment by Indian companies abroad

*215. SHRI T.K. RANGARAJAN: Will the Minister of FINANCE be pleased to state:

- (a) the number of Indian companies investing in foreign countries;
- (b) the total investments made by Indian companies; and
- (c) the repatriation of dividend/profits by these companies over the past three years?

THE MINISTER OF FINANCE (SHRI ARUN JAITLEY): (a) The number of Indian companies investing in foreign countries is 7430.

(b) The total investments made by Indian companies: USD 271023.172 million.

(c) During the last three years (from April 1, 2011 to March 31, 2014), USD 4028.06 million was repatriated as dividend and USD 1204.78 million as profit by these companies.

Victims of drug trial in Tamil Nadu

*216. SHRI ARVIND KUMAR SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether 254 women have died due to a US funded clinical trial for cervical cancer in Tamil Nadu and Maharashtra, if so, the details thereof;
- (b) whether compensation has not been paid to kin of victims, if so, the reasons therefor;
- (c) if not, the amount paid, so far, as compensation, victim-wise;
- (d) whether Government has initiated inquiry into the death of women and has fixed responsibility in this regard, if so, the details thereof; and
- (e) if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN): (a) to (e) It is not true that 254 women had died due to US funded clinical trials on cervical cancer in Tamil Nadu and Maharashtra. However, there is a report of deaths of women during a study to assess efficacy of cervical cancer screening and breast cancer screening strategies in reducing mortality from cervical and breast cancers among women. The study has compared the cancer death rates among women offered screening

to those offered no screening. However, those offered no screening were counselled to report to health facilities. This was part of the studies funded by US National Cancer Institute and Bill and Melinda Gates Foundation and conducted by Tata Memorial Hospital, Mumbai and International Agency for Research on Cancer, WHO. Since these deaths are not attributable to clinical trial, the question of compensation, inquiry into the deaths and fixing of responsibility do not arise.

Airports in Gujarat

*217. SHRI CHUNIBHAI KANJIBHAI GOHEL: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the total number of airports in Gujarat;
- (b) the number of airports, out of them, where no commercial activity is taking place; and
- (c) the reasons for not using these airports for commercial activities?

THE MINISTER OF CIVIL AVIATION (SHRI ASHOK GAJAPATHI RAJU PUSAPATI): (a) There are 27 airports/airfields in Gujarat of which 9 airports belong to Airports Authority of India (AAI), 5 belong to Indian Air Force (IAF), 2 belong to private parties and 11 belong to the State Government of Gujarat. AAI also maintains Civil Enclaves at two IAF airports.

(b) and (c) Among these, one IAF airfield and 10 State Government aerodromes are not operational. Further the AAI airports at Kandla, Keshod and Deesa do not have scheduled flights and are not used for commercial activities. The airlines provide air services to specific places depending on the traffic demand and commercial viability of such operations while complying with Route Dispersal Guidelines.

Financial assistance for new industry in Gujarat

†*218. SHRI LAL SINH VADODIA: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the funds provided to industrial establishments for setting up of new industries in Gujarat by the Ministry; and
- (b) the number of industrial establishments of Gujarat which have availed this benefit?

†Original notice of the question was received in Hindi.